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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP (IB) No.32/BB/201 8	IA hearing on 252/18	Sec 9 of I&B code	M/s Shri Gurudatt Sugars Marketing Pvt Ltd	Bharucha & Partners	M/s G M Sugar and Energy Ltd	Kumar & Bhat Advocate

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

SONAM GUPTA, ADV.

98734 98887.

Sonam

RESPONDENT/s :

Nagendra Kumar

9845259929

Nagendra

ORDER

Heard Shri Sonam Gupta, learned counsel for the Petitioner and Shri Nagendra Kumar, learned counsel for the Respondents. Post the case on 12.09.2018

Ashok
Member(T)

Prema Murray - Steno

Rajeswara
Member (J)